

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 42
Dated Guwahati, the 6th of June, 2025

As per resolution adopted in the Hon'ble Full Court Meeting of the Gauhati High Court held on 05.06.2025, the following changes have been introduced to streamline the process of holding Full Court References on elevation/transfer/superannuation of Hon'ble Sitting Judges of the Gauhati High Court:

1. Whenever a Full Court Reference is to be held on elevation/transfer/superannuation of Hon'ble Sitting Judges of the Gauhati High Court, the Registry will initiate the same by placing a detailed note before the Hon'ble the Chief Justice or the senior most Sitting Hon'ble Judge of the Gauhati High Court, as the case may be.
2. The Registry will confirm, in writing, the list of Hon'ble Speakers who shall be addressing the Full Court Reference. For the same, the Registry will approach the Gauhati High Court Bar Association; Gauhati High Court Advocates Association; Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim; respective offices of the Advocate Generals of Assam, Nagaland, Mizoram and Arunachal Pradesh; Deputy Solicitor General of India or Standing Counsel of Central Government, etc. to ascertain the list of willing speakers.
3. After the Registry is in receipt of the list of Hon'ble Speakers, the same will be placed before the Hon'ble the Chief Justice/senior most Sitting Hon'ble Judge of the Gauhati High Court, as the case may be, for approval of the number of Hon'ble Speakers and after approval, the list will be published indicating the date, venue and time of reference and the same will be published in the official website, in advance.
4. In addition to the above, Hon'ble the Chief Justice, may at his/her discretion, pass any further direction/order(s) for holding a Full Court Reference.

This Notification shall come into force with immediate effect.

In case of holding of Full Court Reference on demise of any sitting and/or former Hon'ble Judge of Supreme Court of India or of Gauhati High Court or on demise of learned Members of the Gauhati High Court Bar Association and Gauhati



High Court Advocates Association, Notification No. 36 dated 03.06.2024 will continue to operate.

By Order,
Sd/- Romen Baruah

REGISTRAR GENERAL (I/C)

Memo No. HC. III-07/2024/2305-2028 / G, Dated the 6th June, 2025.

Copy to:-

1. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
2. The L.R.- cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
3. The Registrar (Vigilance/Admin/Judicial/Establishment), Gauhati High Court, Guwahati.
4. The Registrar (Aizawl Bench/Kohima Bench/ Itanagar Permanent Bench).
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
7. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
8. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
9. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
10. The President, Gauhati High Court Bar Association, Aizawl Bench/Kohima Bench/ Itanagar Permanent Bench.
11. The Deputy Solicitor General of India.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
15. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
16. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
20. The Court Manager, Gauhati High Court, Guwahati.
21. The AO (J), _____, Section, Gauhati High Court, Guwahati.
22. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
23. The Court Officer (I & II), Gauhati High Court, Guwahati.
24. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL (I/C)